

1	2
9.	Confectionery (Excluding Chocolates, toffees and Chewing-gums)
10.	Rapeseed oil except Solvent Extracted
11.	Mustard oil except Solvent Extracted
12.	Sesame oil except Solvent Extracted
13.	Ground-nut oil except Solvent Extracted
14.	Sweetened Cashew-nut products
15.	Poultry Feed except in pallet form
16.	Ground and processed spices than spices, oil and oleo resin spices
17.	Tapioca Sago
18.	Tapioca flour
19.	Synthetic Syrups

HUDCO Loans to Andhra Pradesh

5304. SHRI BASAVAPUNNAIAH SINGAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the amount of loans extended to Andhra Pradesh by the HUDCO during the last three years, year-wise;

(b) the amount of loans repaid so far; and

(c) the number of schemes received

from the Government of Andhra Pradesh so far and still pending with HUDCO for clearance with reasons for delay?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):

(Rs. in crores)

(a)	Year	Loans sanctioned
	1987-88	43.00
	1988-89	50.00
	1989-90	52.00

(Rs. in crores)

(b)	Year	Loan repaid
	1987-88	16.00
	1988-89	21.00
	1989-90	15.00

(Upto Dec. '89)

However, Andhra Pradesh Government has so far repaid Rs. 106.01 crores to HUDCO upto 31.3.90 as against the actual loans release of Rs. 242.76 crores.

(c) HUDCO has so far sanctioned 887 schemes in the State upto 31.3.90. These schemes are worth Rs. 559 crores for which HUDCO loan commitment is of Rs. 356 crores. 177 schemes are under process in HUDCO or technical appraisal and other requirements prior to sanction.

[Translation]

Export-Import of Cotton

5305. SHRI RAMPUJAN PATEL: Will the Minister of TEXTILES be pleased to state: